

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 103**  
**(IB)-448(PB)/2019**

**IN THE MATTER OF:**

Mr. Uttam Chand Nahta

.... Applicant/petitioner

v.

EMMAR MGF Land Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 09.04.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/petitioner: Mr. Sameer Gupta, Adv.

For the respondent: Mr. Divyam Agarwal, Mr. Arjun Jain, Advs.

**ORDER**

For order see, CP No. (IB)-303(PB)/2019.

09.04.2019.  
Aarti Makker